

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) Urban Development is a State subject and Urban Local Bodies (ULBs) function under the laws enacted by State Governments. As such, matters relating to corruption, negligence in contract, land dealing and illegal construction come under the purview of State Governments/ULBs.

(b) The objective of Smart Cities Mission is to promote cities which provide core infrastructure and give a decent quality of life to its citizens, a clean and sustainable environment and application of 'Smart solutions'. The Mission has adopted a two-pronged strategy namely:

- (i) Area Based Development wherein, certain areas are taken up for development either on greenfield or retrofitting/redevelopment models through integration of the physical, social, institutional and economic infrastructure, and deployment of essential features.
- (ii) Pan City solutions wherein cities implement at least one or more smart solutions in areas of priority for the entire city.

Smart Cities Mission is being implemented by a Special Purpose Vehicle (SPV), a limited company incorporated under the Companies' Act, 2013, in which the State/ Union Territory (UT) Government and the ULB are the promoters having 50:50 equity shareholding.

Urban Poverty Alleviation Programme

2457. SHRI RAJMANI PATEL: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the details of amount released by Government to the States for poverty alleviation of backward and poor people during each of the last two years till date under the Integrated Urban Poverty Alleviation Programme, State and year-wise; and

(b) the details of achievements of the States especially during the said period, year-wise and State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) With the aim to reduce poverty and vulnerability of urban poor households, the Ministry of Housing and Urban Affairs is implementing a Centrally Sponsored Scheme viz. "Deendayal Antyodaya Yojana-National

Urban Livelihoods Mission (DAY-NULM)" since 2014 in the statutory towns in the country, to be decided by State based on their requirement and local capacity. During 2016-17 to 2017-18, funds amounting to ₹ 846.43 crores have been released to States/UTs towards implementation of Mission. A statement showing State-wise details of funds released to States/UTs during this period under the Mission, year-wise, is given in Statement-I (See below).

(b) A Statement showing details of physical progress of States/UTs under DAY-NULM, during the period 2016-17 to 2017-18, is given in Statement-II.

Statement-I

Details of funds released to States/UTs, year-wise, State-wise progress under DAY-NULM during 2016-17 to 2017-18

Sl. No.	States/UTs	2016-17	2017-18
1.	Andhra Pradesh	56.30	36.31
2.	Arunachal Pradesh	1.43	6.22
3.	Assam	0.00	13.00
4.	Bihar	22.38	0.00
5.	Chhattisgarh	13.46	34.56
6.	Goa	0.23	2.08
7.	Gujarat	0.00	0.00
8.	Haryana	0.00	0.00
9.	Himachal Pradesh	3.56	8.05
10.	Jammu and Kashmir	0.00	1.89
11.	Jharkhand	15.36	44.89
12.	Karnataka	0.00	23.08
13.	Kerala	0.00	25.19
14.	Madhya Pradesh	28.80	41.75
15.	Maharashtra	0.00	0.00
16.	Manipur	0.00	0.00
17.	Meghalaya	0.00	0.00
18.	Mizoram	20.93	12.73

Sl. No.	States/UTs	2016-17	2017-18
19.	Nagaland	8.45	10.87
20.	Odisha	6.56	17.05
21.	Punjab	0.00	10.07
22.	Rajasthan	7.92	28.51
23.	Sikkim	0.97	2.31
24.	Tamil Nadu	58.45	78.85
25.	Telangana	4.70	32.49
26.	Tripura	0.00	8.93
27.	Uttar Pradesh	22.66	71.95
28.	Uttarakhand	5.38	8.00
29.	West Bengal	8.31	32.96
30.	Andaman and Nicobar Islands	1.06	0.00
31.	Chandigarh	0.00	1.99
32.	Dadra and Nagar Haveli	0.00	0.00
33.	Daman and Diu	0.00	0.00
34.	Delhi	0.00	0.00
35.	Puducherry	2.79	2.97
TOTAL		289.71	556.73

Statement-II

Details of number of skill trained candidates placed under (EST&P), beneficiaries assisted for setting up Individual/ Group micro enterprises (SEP(I&G)) and number of SHGs disbursed loans under SHG- Bank Linkage programme, number of operational shelters and number of cities completed street vendor survey, year wise, State-wise progress under DAY-NULM during 2016-17 to 2017-18

(A) Number of SHGs formed

Sl. No.	States/UTs	F.Y. 2016-17	F.Y. 2017-18	Cumulative
1.	Andhra Pradesh	4638	4544	9182
2.	Arunachal Pradesh	54	0	54
3.	Assam	2323	1850	4173

Sl. No.	States/UTs	F.Y. 2016-17	F.Y. 2017-18	Cumulative
4.	Bihar	3319	2185	5504
5.	Chhattisgarh	7187	5380	12567
6.	Goa	5	160	165
7.	Gujarat	5226	4124	9350
8.	Haryana	113	1000	1113
9.	Himachal Pradesh	393	478	871
10.	Jammu and Kashmir	380	456	836
11.	Jharkhand	2194	3071	5265
12.	Karnataka	557	2906	3463
13.	Kerala	2773	3227	6000
14.	Madhya Pradesh	3668	8514	12182
15.	Maharashtra	6806	12156	18962
16.	Manipur	180	843	1023
17.	Meghalaya	79	141	220
18.	Mizoram	153	93	246
19.	Nagaland	250	492	742
20.	Odisha	11000	7212	18212
21.	Punjab	1972	1526	3498
22.	Rajasthan	3522	2137	5659
23.	Sikkim	13	33	46
24.	Tamil Nadu	8514	10275	18789
25.	Telangana	4384	3369	7753
26.	Tripura	470	765	1235
27.	Uttar Pradesh	6485	8101	14586
28.	Uttarakhand	370	359	729
29.	West Bengal	7200	11916	19116
30.	Andaman and Nicobar Islands	0	0	0

Sl. No.	States/UTs	FY 2016-17	FY 2017-18	Cumulative
31.	Chandigarh	80	75	155
32.	Dadra and Nagar Haveli	0	0	0
33.	Daman and Diu	0	0	0
34.	Delhi	0	0	0
35.	Puducherry	0	0	0
TOTAL		84308	97388	181696

(B) Number of SHGs given Revolving Fund

Sl. No.	States/UTs	F.Y. 2016-17	F.Y. 2017-18	Cumulative
1.	Andhra Pradesh	11000	4165	15165
2.	Arunachal Pradesh	0	11	11
3.	Assam	1668	3928	5596
4.	Bihar	2247	1260	3507
5.	Chhattisgarh	4834	4982	9816
6.	Goa	75	266	341
7.	Gujarat	3716	3257	6973
8.	Haryana	30	186	216
9.	Himachal Pradesh	283	439	722
10.	Jammu and Kashmir	597	462	1059
11.	Jharkhand	681	2118	2799
12.	Karnataka	299	1198	1497
13.	Kerala	19372	4594	23966
14.	Madhya Pradesh	2721	5229	7950
15.	Maharashtra	4004	8453	12457
16.	Manipur	149	781	930
17.	Meghalaya	0	50	50
18.	Mizoram	225	152	377
19.	Nagaland	0	250	250

Sl. No.	States/UTs	F.Y. 2016-17	F.Y. 2017-18	Cumulative
20.	Odisha	1659	5101	6760
21.	Punjab	335	764	1099
22.	Rajasthan	2907	909	3816
23.	Sikkim	0	0	0
24.	Tamil Nadu	1214	8964	10178
25.	Telangana	2088	3697	5785
26.	Tripura	180	428	608
27.	Uttar Pradesh	3991	4954	8945
28.	Uttarakhand	176	105	281
29.	West Bengal	7317	7857	15174
30.	Andaman and Nicobar Islands	0	0	0
31.	Chandigarh	50	50	100
32.	Dadra and Nagar Haveli	0	0	0
33.	Daman and Diu	0	0	0
34.	Delhi	0	0	0
35.	Puducherry	0	0	0
TOTAL		71818	74610	146428

(C) Number of Skill Trained Candidates Placed

Sl. No.	States/UTs	F.Y. 2016-17	F.Y. 2017-18	Cumulative
1.	Andhra Pradesh	35882	12010	47892
2.	Arunachal Pradesh	0	113	113
3.	Assam	293	1284	1577
4.	Bihar	176	1546	1722
5.	Chhattisgarh	5858	6476	12334
6.	Goa	66	639	705
7.	Gujarat	3920	6388	10308

Sl. No.	States/UTs	F.Y. 2016-17	F.Y. 2017-18	Cumulative
8.	Haryana	0	685	685
9.	Himachal Pradesh	86	100	186
10.	Jammu and Kashmir	0	25	25
11.	Jharkhand	2700	20795	23495
12.	Karnataka	637	898	1535
13.	Kerala	443	2413	2856
14.	Madhya Pradesh	38060	3039	41099
15.	Maharashtra	11768	6083	17851
16.	Manipur	0	0	0
17.	Meghalaya	317	111	428
18.	Mizoram	147	91	238
19.	Nagaland	341	1749	2090
20.	Odisha	2467	776	3243
21.	Punjab	0	1139	1139
22.	Rajasthan	0	33	33
23.	Sikkim	0	0	0
24.	Tamil Nadu	0	1156	1156
25.	Telangana	1861	10013	11874
26.	Tripura	0	2	2
27.	Uttar Pradesh	42174	30058	72232
28.	Uttarakhand	1731	0	1731
29.	West Bengal	2691	6919	9610
30.	Andaman and Nicobar Islands	0	0	0
31.	Chandigarh	283	875	1158
32.	Dadra and Nagar Haveli	0	0	0
33.	Daman and Diu	0	0	0
34.	Delhi	0	0	0
35.	Puducherry	0	0	0
TOTAL		151901	115416	267317

*(D) Number of beneficiaries assisted for setting up Individual/
Group micro enterprises*

Sl. No.	States/UTs	F.Y. 2016-17	F.Y. 2017-18	Cumulative
1.	Andhra Pradesh	13702	21196	34898
2.	Arunachal Pradesh	0	0	0
3.	Assam	137	270	407
4.	Bihar	1279	1765	3044
5.	Chhattisgarh	7440	6924	14364
6.	Goa	7	21	28
7.	Gujarat	2245	2076	4321
8.	Haryana	233	503	736
9.	Himachal Pradesh	215	319	534
10.	Jammu and Kashmir	806	2886	3692
11.	Jharkhand	2053	2172	4225
12.	Karnataka	4519	1440	5959
13.	Kerala	349	1052	1401
14.	Madhya Pradesh	16014	20415	36429
15.	Maharashtra	7506	7259	14765
16.	Manipur	17	5	22
17.	Meghalaya	19	17	36
18.	Mizoram	496	298	794
19.	Nagaland	568	0	568
20.	Odisha	4381	5662	10043
21.	Punjab	1540	1050	2590
22.	Rajasthan	4072	1105	5177
23.	Sikkim	7	11	18
24.	Tamil Nadu	1899	21523	23422
25.	Telangana	2612	2338	4950
26.	Tripura	44	295	339

Sl. No.	States/UTs	F.Y. 2016-17	F.Y. 2017-18	Cumulative
27.	Uttar Pradesh	10166	12937	23103
28.	Uttarakhand	1448	1197	2645
29.	West Bengal	2376	1937	4313
30.	Andaman and Nicobar Islands	0	0	0
31.	Chandigarh	69	27	96
32.	Dadra and Nagar Haveli	0	0	0
33.	Daman and Diu	0	0	0
34.	Delhi	0	0	0
35.	Puducherry	0	0	0
TOTAL		86219	116700	202919

(E) Number of SHGs disbursed loans under SHG-Bank Linkage programme

Sl. No.	States/UTs	F.Y. 2016-17	F.Y. 2017-18	Cumulative
1.	Andhra Pradesh	63538	67918	131456
2.	Arunachal Pradesh	0	0	0
3.	Assam	63	366	429
4.	Bihar	238	103	341
5.	Chhattisgarh	1440	1867	3307
6.	Goa	0	0	0
7.	Gujarat	49	1071	1120
8.	Haryana	113	0	113
9.	Himachal Pradesh	46	104	150
10.	Jammu and Kashmir	72	22	94
11.	Jharkhand	51	271	322
12.	Karnataka	1234	2666	3900
13.	Kerala	4774	5972	10746
14.	Madhya Pradesh	1610	3315	4925

Sl. No.	States/UTs	F.Y. 2016-17	F.Y. 2017-18	Cumulative
15.	Maharashtra	1195	2919	4114
16.	Manipur	70	122	192
17.	Meghalaya	0	0	0
18.	Mizoram	21	18	39
19.	Nagaland	21	0	21
20.	Odisha	406	1924	2330
21.	Punjab	1	2	3
22.	Rajasthan	198	64	262
23.	Sikkim	0	0	0
24.	Tamil Nadu	63775	4729	68504
25.	Telangana	29836	25661	55497
26.	Tripura	0	12240	12240
27.	Uttar Pradesh	106	1273	1379
28.	Uttarakhand	2	4	6
29.	West Bengal	1747	3518	5265
30.	Andaman and Nicobar Islands	0	0	0
31.	Chandigarh	4	8	12
32.	Dadra and Nagar Haveli	0	0	0
33.	Daman and Diu	0	0	0
34.	Delhi	0	0	0
35.	Puducherry	0	0	0
TOTAL		170610	136157	306767

(F) Details of number of shelters operational under shelters for urban homeless component and number of cities completed street vendors survey under support to street vendors component under DAY-NULM since 2014-15 (Cummulative)

Sl. No.	States	Shelters operational	Number of cities completed street vendors survey
1	2	3	4
1.	Andhra Pradesh	63	32
2.	Arunachal Pradesh	0	30
3.	Assam	0	25
4.	Bihar	42	142
5.	Chhattisgarh	12	59
6.	Goa	0	0
7.	Gujarat	34	145
8.	Haryana	1	72
9.	Himachal Pradesh	3	33
10.	Jammu and Kashmir	0	22
11.	Jharkhand	27	28
12.	Karnalaka	27	265
13.	Kerala	13	93
14.	Madhya Pradesh	133	110
15.	Maharashtra	52	24
16.	Manipur	0	2
17.	Meghalaya	0	3
18.	Mizoram	50	8
19.	Nagaland	0	3
20.	Odisha	26	101
21.	Punjab	18	162
22.	Rajasthan	157	190

1	2	3	4
23.	Sikkim	0	0
24.	Tamil Nadu	132	664
25.	Telangana	26	66
26.	Tripura	0	5
27.	Uttar Pradesh	52	28
28.	Uttarakhand	9	19
29.	West Bengal	9	0
30.	Andaman and Nicobar Islands	0	0
31.	Chandigarh	0	1
32.	Dadra and Nagar Haveli	0	0
33.	Daman and Diu	0	0
34.	Delhi	190	0
35.	Puducherry	0	0
TOTAL		1076	2332

Environment-friendly bricks

2458. SHRI SUSHIL KUMAR GUPTA: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether it is a fact that the Ministry has directed the Central Public Works Department to examine if burnt-clay bricks can be banned for use in construction projects;

(b) whether there are any technologies available to produce environment-friendly bricks by utilization of waste materials; and

(c) if so, what are the details in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) No, Sir. However, instructions have been issued by CPWD for use of fly ash bricks/blocks made from Construction and Demolition (C&D) waste/Autoclaved Aerated Concrete (AAC) blocks in masonry works for